

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

IB-2068/ND/2019

IA/2893/2023, IA-3282/2023, IA-825/2024

IN THE MATTER OF:

Century Road Transport Pvt. Ltd.

.....Applicant

Vs.

Tyson Retail Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Vindod Chaurasia, Mr. Rajiv Bajaj liquidator
in person

ORDER

Due to paucity of time, list this matter on **14.05.2024.**

Sd/-
(Court Officer)